

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

ITEM No. 09  
286/2016

**IN THE MATTER OF:**

Hari Pravat Reality Pvt. Ltd.

.... Applicant/Petitioner

v.

Govt. Of National Capital Territory of Delhi

.... Respondent

**Order under Section 391-394**

**Order delivered on 22.05.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. NARENDER KUMAR BHOLA**  
**HON'BLE MEMBER (TECHNICAL)**

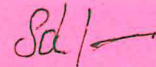
**PRESENT:**

For the Applicant

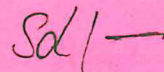
Mr. Kabir Diwan & Mr. Deepak Diwan, Advs.

**ORDER**

At request of the Petitioner counsel, list this application on **24.06.2020**.



**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**